

ment have taken on the requirements of the State Government for timely completion of the said Yeleru Project ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) and (b) Yes, Sir, in a letter dated 19th June, 1983 the Chief Minister of Andhra Pradesh requested the Prime Minister for a loan of Rs. 50 crores to complete the Yeleru Project of the State Government to supply water for the steel plant under construction in Visakhapatnam. In 1978, the Govt. of Andhra Pradesh gave an assurance that it will make water available in bulk at the plant boundary at its own cost. So the investment approved by the Central Government for the steel plant did not include any expenditure for the supply of water (at the plant boundary). Therefore, the Ministry of Steel has informed the Andhra Pradesh Government that it will not be possible for the Visakhapatnam steel plant project or the Department of Steel to provide loan finance for the project.

According to the information available, till end March, 1983 the Andhra Pradesh Government has spent Rs. 20.73 crores on this water supply project ; the cost of the facilities to be erected for the supply of water to the steel plant is estimated at Rs. 107.36 crores. The Andhra Pradesh Government has been requested to indicate a firm schedule for the completion of this water supply project and for the supply of the requisite quantity of water at the boundary of the steel plant ; this information is awaited.

Placing of Glass Industry in Negative List

2894. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether the sheet glass industry is placed in the negative list of the Financial Institutions ;

(b) if so, the reasons as to why so many letters of Intent have been issued for new units ;

(c) whether exports of sheet glass were highest in 1977 when there was surplus licensed capacity in the country ; but now exports declined to absolute zero by 1982 ;

(d) whether glass industries were not interested in exports due to high selling prices in domestic markets ; and

(e) the reasons as to why valid letter of Intents not be exempted from the 'negative' list which have under taken an export obligation of at least 30 per cent of their industrial licences ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA ROA) : (a) No, Sir.

(b) Does not arise,

(c) and (d) According to the Chemicals and Allied Products Export Promotion Council, Calcutta, the exports of sheet glass have been as under :—

Year	Export of plain sheet glass (Rs. Lakhs)
1976-77	213.8
1977-78	591.4
1978-79	303.2
1979-80	217.2
1980-81	129.0
1981-82	97.0
1982-83	181.0

The decline in exports of sheet glass has been due to inadequate exportable surplus on account of closure of sheet glass plant of M/S Hindustan Pilkington Glass Works Ltd. and inability of achieving full production at Boiser plant of M/S Shree Vallabh Glass Works Ltd.

(c) Does not arise.

पिछले तीन वर्षों के दौरान महिलाओं के साथ बलात्कार

2895. श्री रामप्रसाद अहिरवार : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में पिछले तीन वर्षों के दौरान महिलाओं के साथ राज्यवार कितने मामलों में बलात्कार किया गया ;

(ख) इनमें से और अनुसूचित जातियों अनुसूचित जनजातियों की महिलाओं की

राज्यवार संख्या कितनी हैं, और

(ग) राज्यवार कितने अपराधियों के विरुद्ध कानूनी कार्यवाही की गई है ?

गृह मंत्रालय में राज्य मंत्री (श्रीमती राम दुलारी सिन्हा) : (क) से (ग) अपराधों से संबंधित कानून को लागू करने के लिए राज्य सरकारें उत्तरदायी हैं। बलात्कार के मामलों के ब्योरो के संबंध में अखिल भारतीय आधार पर कोई आंकड़े संकलित नहीं किए जाते हैं क्योंकि अपराध सहित विधि और व्यवस्था राज्य का विषय है। देश में पिछले तीन वर्षों के दौरान महिलाओं के साथ बलात्कार के मामलों की राज्यवार संख्या तथा इनमें से अनुसूचित और जाति अनुसूचित जनजाति की महिलाओं की राज्यवार संख्या परिशिष्ट में दी गई है।